

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

33. C.P. (IB)/1344(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- Indian Bank Filed Through Rp Anil Drolia
V/s
Achyut Korde Personal Guarantor Of Signet
Products Private Limited**

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Raina Birla appeared for the Financial Creditor through VC, Counsel, Pooja Harit/ i/b Manoj Harit appeared for the Personal Guarantor through VC, and Counsel, Rahul Darji appeared for the RP through VC. List this matter on **06.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)